

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.95/2017  
in  
CP (IB) No.15/Chd/CHD/2017**

In the matter of

Punjab National Bank

.Petitioner / Financial Creditor

Versus

James Hotels Limited

.....Corporate Debtor

Present:: Mr. Atul V. Sood, Advocate for the Petitioner

None for the Corporate Debtor.

Notice to respondents for 08.08.2017. Notice of this application  
be sent by Speed Post and also on email address of the IRP. Response by  
IRP, if any, be filed on or before the date fixed.



(Justice R.P.Nagrath)  
Member (Judicial)

*Subbu*  
July 19, 2017  
Subbu